

(8)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No.
~~XXXXXX~~

16 OF 1990.

DATE OF DECISION 10.02.1992.

Shri Bharat Kumar S.Patel Petitioner

Mr.A.M.Saiyed Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Mr.N.S.Shevde Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C.Bhatt : Judicial Member

The Hon'ble Mr.

1. Whether Reporters of local papers may be allowed to see the Judgement? ✓
2. To be referred to the Reporter or not? ✗
3. Whether their Lordships wish to see the fair copy of the Judgement? ✗
4. Whether it needs to be circulated to other Benches of the Tribunal? ✗

Shri Bharat kumar S.Patel,
C/o.Elec. Chargeman (Township),
Western Railway,
Sabarmati,
Ahmedabad - 380 019.

(9) (8) ...Applicant.

(Advocate : Mr.A.M.Saiyed)

Versus

1. Union of India,
through the General Manager,
Western Railway,
Churchgate,
Bombay - 400 020.
2. The Div. Railway Manager,
Western Railway,
Vadodara Division,
Vadodara - 390 004.
3. The Divl.Elec. Engineer (Power),
Western Railway,
Vadodara Division,
Vadodara - 390 004.

...Respondents.

(Advocate : Mr.N.S.Shevde)

O R A L O R D E R

O.A. NO. 16 OF 1990.

Date : 10.2.1992.

Per : Hon'ble Mr.R.C.Bhatt : Judicial Member

Mr.A.M.Saiyed, today files the application to withdraw this O.A. as the reliefs sought in the O.A. have been substantially complied by the respondent authorities after filing of the O.A. The learned advocate Mr.N.S.Shevde, for the respondents has endorsed his "No objection for withdrawal" of this application. Withdrawal allowed.

ORDER

The application is disposed of as withdrawn for want of further prosecution. No order as to costs.

renl

(R.C.Bhatt)
Member (J)

M.A./591/89

(6)

in

OA/16/90

Coram : Hon'ble Mr. M.M.Singh : Administrative Member
Hon'ble Mr. N.R.Chandran : Judicial Member

11/7/1990

By an order dated 16.1.1990 the delay has already been condoned. Hence no further orders are necessary today. MA/591/89 stands disposed of. The main case be posted for final hearing after the respondents filed the reply.

N.R.Chandran
(N.R.Chandran)
Judicial Member

M.M.Singh
(M.M.Singh)
Administrative Member

a.a.b.